# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

# RAJYA SABHA UNSTARRED QUESTION NO. - 2067

ANSWERED ON 12/12/2024

## TRAINING FOR COACHES AND TECHNICAL OFFICIALS

#### **2067.** SHRI SADANAND MHALU SHET TANAVADE:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government has taken steps to develop coaches and technical officials, particularly by sending them abroad for specialized training in sports like Fencing, Taekwondo, Athletics, Gymnastics etc., if so, the details thereof;
- (b) whether there are schemes for State associations or local bodies to send coaches abroad for training in advanced techniques and methodologies; and
- (c) if not, whether Government plans to introduce such initiatives, especially for smaller States like Goa, and ensure opportunities for talented coaches in State associations?

#### **ANSWER**

## THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(DR. MANSUKH MANDAVIYA)

(a) to (c): 'Sports' being a State subject, the responsibility for promotion and development of sports, primarily rests with the respective State or Union Territory Governments. The Central Government supplements their efforts through its various schemes. Under the Assistance to National Sports Federations (NSFs) scheme, financial assistance is provided to recognized NSFs for various activities including training of coaches and technical officials. However, State-level associations and local bodies are not directly covered under the above scheme. Further, under Human Resource Development in Sports (HRDS) scheme, assistance is provided for advanced/specialized training of coaches and technical officials for short term and long-term modules/workshops/courses/programmes in India as well as abroad in various sports disciplines.

\*\*\*\*\*